

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.403/2024

Sewage Treatment Plant ...Applicant

Versus

State of Uttar Pradesh & Ors. ...Respondents

I N D E X

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1.	Reply on behalf of the Jalkal Vibhag, Nagar Nigam Lucknow with affidavit	
2.	Annexure R-1 The chart of status of STP of Lucknow City	

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New Delhi
Date: 13.09.2025

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**REPLY ON BEHALF OF JALKAL VIBHAG NAGAR
NIGAM LUCKNOW**

MOST RESPECTFULLY SHOWETH:

1. That the above OA has been filed by the applicant Sewage treatment plant against the respondent State of Uttar Pradesh and other respondents. The answering respondent Jal Kal Vibhag Nagar Nigam has been impleaded as party respondent in the above OA and reply on its behalf to the above OA is as follows.
2. That Jalkal Department is very important part of the municipal bodies, the main objective of which is to ensure clean, pure and safe water supply in the city area. This department works to provide potable water to the citizens of Lucknow city, maintain sewerage system, protect water sources, and solve water related civic problems.

3. That water purification by the Jalkal Department is done by setting up water purification plants (WTPs) from different water sources, in which firstly the source of raw water is Gomti River and secondly the source of raw water is from Sharda Canal, where water is purified through chlorination, filtration and other processes to ensure continuous water supply and to dispose of wastewater scientifically. At the places where there is no source of raw water, water supply is done there by obtaining pure water by installing tube wells, hand pumps, etc.
4. That the department operates and maintains the pipelines laid for water supply in the city and takes water samples from time to time to check its quality, such as PS level, DTS, bacteria etc.
5. That water purification is a very important process which is done by the Jalkal Department before water supply. The department operates various water purification plants where harmful elements, bacteria and dirt present in the water are removed. This work is done by chemical and physical methods so that citizens could get clean water. The purified water is collected in storage tanks for distribution as per requirement.

6. That the department also manages the sewerage system of urban areas. This department ensures that domestic and industrial sewage is removed safely and after treating same the environment can be protected from getting polluted.
7. That in view of the increasing demand for water and the decreasing water resources, the Jalkal department pays special attention to water conservation. The department runs public awareness campaigns from time to time so that people should understand the importance of water and do not misuse it. School children, institutions and the general public are taught ways to save water.
8. That maintenance of pipelines is very important in the process of water supply. The water department regularly checks the pipelines, stops leakages and works on laying new pipelines. Along with this, where there is water shortage, alternative arrangements are also made there such as water supply through tankers.
9. That degradation of water sources, technical problems, breakage of old pipelines, etc. To solve these problems, the department is using modern technologies like sensor based leakage detection, GIS mapping and digital monitoring etc.

10. That in the sewage treatment plant (STP), wastewater is purified through scientific methods so that it can be safely released into the rivers. For this, many such STPs are being operated in big cities like Lucknow by Jal Nigam Lucknow and other departments, the details of which are as follows-

SEWARGE TREATMENT PLANT (STP)			
S.NO	LOCATION	MLD	MAINTENANCE AND OPRATION ORGANIZATION
1.	Bharwara Lucknow	345 MLD	Uttar Pradesh Water Corporation (Urban and Suez)
2.	Daulatganj, Lucknow	56 MLD	Uttar Pradesh Water Corporation (Urban and Suez)
3.	Haider Canal, Lucknow	120 MLD	Uttar Pradesh Water Corporation (Urban)
4.	Vrindavan Colony Sector-6, Lucknow	6.50 MLD	JALKAL VIBHAG, LUCKNOW

5.	Vrindavan Colony Sector-10, Lucknow	37.5 MLD	UP Housig and Development Council, Lucknow
6.	Daulatganj, Lucknow	39 MLD	Uttar Pradesh Water Corporation (Rural)
7.	Omaxe City, Lucknow	2.50 MLD	JALKAL VIBHAG, LUCKNOW
8.	Extension behind Stadium Gomti Nagar Lucknow	19 MLD	Lucknow Development Authority
	TOTAL	625.5 MLD	

11. Brief description of urban water supply by Jalkal

Department, Lucknow-

1.	Population as per census of 2011	28.87 lakh
2.	Estimated total population at present + Average floating population	34.75 lakh
3.	Drinking water demand as per standard (150 litres per capita + 15% loss)	600 MLD

4.	The source of raw water of first Jalkal Ashbagh is from Gomti River.	216 MLD
5.	The source of raw water of Second Jalkal Balaganj is from Gomti River.	125 MLD
6.	The source of water of the third Jalkal Kathuta is from Sharda Canal.	80 MLD
7.	<u>Actual production of drinking water at present</u>	
	(a) First Jalkal Aishbagh	200 MLD
	(b) Second Jalkal	120 MLD
	(c) Third Jalkal	80 MLD
	(d) by 750 tube wells (750 tube wells x 0.5 MLD)	375 MLD
	Total quantity of drinking water produced	775 MLD
8.	(a) Total number of tube wells	750

	(b)	Number of permanently defunct tube-wells	21
	(c)	Number of functional tube-wells	729
9.		Number of hand pumps	16082
10.		Number of hand pumps that can be re-bored	2384
11.		The number of hand pumps that are temporarily out of order is approx.	21
12.		Number of drinking water tankers	42
13.		Number of Zonal Pumping Stations	38
14.		Number of Over Head Tanks	154

12. It is further submitted that there are a total of 34 drains in Lucknow city, out of which 33 drains join the Gomti River while 01 drain joins the Sai River. Out of 33 drains, I&D works of 26 drains have already been done, out of which the effluent of 22 drains is treated at 345 MLD STP Bharwara and the effluent of 04 drains is treated at 56 MLD STP

Daulatganj. Due to increase in the flow of drains, UP Jal Nigam (urban) has got done construction of STP of 120 MLD capacity on GH Canal. The testing of which is currently in progress.

Due to increase in the discharge of drains being treated at the 56 MLD STP installed in Daulatganj, UP Jal Nigam (Rural) has got done construction of a STP of 39 MLD capacity in Daulatganj itself, which is currently operational. A detailed action plan is being prepared by UP Jal Nigam (Rural) for the purification of remaining 08 drains and for integrated restoration of Gomti river, under which construction work of 02 STPs (capacity 3.50 MLD and 50 MLD) for tapping 04 drains is being done by UP Jal Nigam (Rural) and a plan is being prepared for the work of other STPs.

The information regarding currently operational, under construction and proposed STP in Lucknow is as follows:-

Sl No.	Name of STP	Capacity (in MLD)	Status	Remark
(A)	Existing STP's :-			

i.	Bharwara	345.00	Under O&M	Operation & Maintenance By UPJN (Urban)
ii.	Daulatganj	14.00	Under O&M	
iii.	Daulatganj	42.00	Under O&M	
iv	Daulatganj	39.00	Under O&M	Operation & Maintenance By UPJN (Rural)
v.	Hathi Park (Smart City)	1.50	Under O&M	Operation & Maintenance by Smart City
vi.	GH Channel	120.00	Under Testing	UPJN (Urban)
vii.	Vrindavan Awass Vikas Shahedd Path	37.50	Under O&M	Operation & Maintenance by Awass Vikas
Viii	Vrindavan	6.50	Under O&M	Operation & Maintenance By Jalkal

				Vibhag
Ix	CG City	19.00	Non Operational due to unavailability of Sewer	Operation & Maintenance by LDA
(B)	Under Construction:-			
1.	Barikala	3.50	Work in progress	UPJN (Rural)
2.	Loniapurwa	50.00	Work in progress	UPJN (Rural)
3.	Bijnor	100.00	LoA has been issued to Firm. M's Traders & Engineers Pvt. Ltd. on date 02.06.2025	UPJN (Rural)

The chart of status of STP of Lucknow City is annexed herewith and marked as **ANNEXURE R-1** (Pg No. to).

13. The answering respondent undertakes and is duty bound to follow/comply with all further directions issued by this Hon'ble Tribunal in the matter in its letter and spirit.
14. That the facts stated in the above reply are based on the information derived from official record as such they true and correct as per personal knowledge and belief of the deponent. No part of same is false and nothing material has been concealed therefrom.



(MUKESH VERMA)
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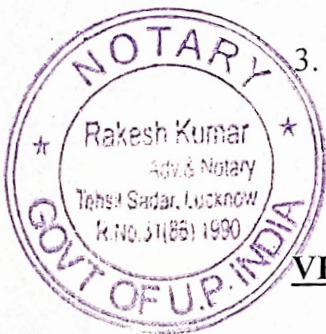
State of Uttar Pradesh & Ors.

...Respondents

AFFIDAVIT

I, Kuldeep Singh, aged about 45 years, Son of Sh. Sheesh Pal Singh, presently working as General Manager, Jalkal Vibhag, Nagar Nigam, Lucknow, do hereby, solemnly affirm and state as under:-

1. That I am working as General Manager for the respondent in the above mentioned application and am well conversant with the facts and circumstance of the case in my official capacity and competent to swear the present affidavit on behalf of the Lucknow Nagar Nigam.
2. That I have read the accompanying reply to the Original application and understood the contents thereof the same are true and correct as per my personal knowledge and belief.
3. That the Annexures accompanying are true and correct copies of their respective originals.



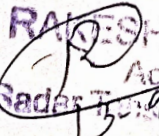

Deponent

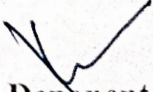
VERIFICATION:

I, the above named deponent do hereby verify that the contents of above affidavit are true and correct as per knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Lucknow on this the _ day of September, 2025.

Sworn & Verified
before me


RAKESH KUMAR
Adv. & Notary
Sadar Tehsil, Lucknow


Deponent

STATUS of STP of Luckow City

S.No.	Name of STP	No	Required Capacity				Existing	Under Constrution	Proposed	Total (8 + 10)	Remark			
			2022	2025	2040	2055								
1	2	3	4	5	6	7	8	9	10	11	12			
1	Requirement of STP										Based on actual sewerage generation in Lucknow City.			
2	Existing STP													
i	Bharwara	1	786.80	829.70	1281.40	1771	345.00			345.00	Maintained by M/s SUEZ			
ii	Daulatganj	2					56.00			56.00				
iii	Vrindavan Awas Vikas Shahedd Path	1					37.50			37.50	Maintained by Awas Vikas			
iv	Vrindavan	1					6.50			6.50	Maintained by Jal Kal			
3	STP under construction													
i	Daulatganj	1									39.00		39.00	The works proposed under Namami Gange Programme are under jurisdiction of U.P. Jal Nigam(Rural).
ii	Barikala	1									1.00	1.00		
iii	GH Canal	1									120.00		120.00	The works proposed under AMRUT Programme are under jurisdiction of U.P. Jal Nigam(Urban).
iv	GH Canal (Under tendering)	1									42.00	42.00		
4	STP Proposed under DPR submitted in NMCG													
i	Ghaila (in phase 2 DPR)	1						50.00	50.00	The works proposed under Namami Gange Programme are under jurisdiction of U.P. Jal Nigam(Rural).				
ii	Bijnor (in phase 2 DPR)	1						100.00	100.00					
iii	Bharwara (in phase 3 DPR)	1						75.00	75.00					
	Total		786.80	829.70	1281.40	1771	445	202	225	872				

Note :- At present, 445 mld existing at STP are under operation against 786.80 mld, present requirement. After completion of ongoing and proposed STP they will not remain any Gap against 2025. Further proposals of STP are being prepared to meet out the future requirement of STP